

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00325/2020**

Thursday this the 1<sup>st</sup> day of October, 2020

**C O R A M :**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

K.I.Shaji, aged 52 yrs,  
D/o.Late Ittiachan, K.C.Kuriyedan House  
Muringoor Desom, Chalakudy Taluk  
Trissur District, Pin - 680 309  
Mob: 8075369017

...Applicant

(By Advocate Mr.Ravi K.Pariyarath)

**v e r s u s**

1. Union of India rep. By the  
General manager, Southern Railway  
Park Town, Chennai – 600 002
2. The Divisional Finance Manager  
O/o. Senior Divisional Finance Manager  
Railways Central Office  
Annasalai, Chennai – 600 002
3. The General Manager (Complaints)  
Head Quarters Office, Park Town  
Southern Railway Chennai – 600 003
4. The Senior Divisional Personnel Officer  
Southern Railway  
Palakkad Division, Palakkad District – 678 001

5. The Senior Divisional Finance Manager  
Railways Divisional Office  
Thycaud, Thiruvananthapuram – 695 014
6. The Senior Divisional Personal Officer  
Railways Divisional Office  
Thycaud, Thiruvananthapuram – 695 014
7. The Chief Post Master General, Kerala Circle  
Thiruvananthapuram- 695 033
8. The Manager, Director of Accounts  
Kerala Postal Circle,  
O/o of the Post Master General,  
Thiruvananthapuram – 695 033

(By Advocate : Mr.P.R.Sreejith for R 1 to 6, Mr.Thomas Mathew Nellimoottil,Sr.PCGC for R 7&8)

This application having been heard through video conference on 1<sup>st</sup>October, 2020, this Tribunal on the same day delivered the following :

## ORDER (ORAL)

## **HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER**

Applicant's father died on 13.6.1981 while in service and his wife Mrs.Mary started to receive the pension. Her mother Mrs.Mary died on 7.10.2014. Thereupon the applicant sought extending the family pension to her since she is unmarried. Applicant has produced all the necessary documents and opened the Bank account enabling her to withdraw the family pension when it is released. But so far nothing happened. Hence, she approached this Tribunal praying for the following reliefs:

"1) *To direct the respondents 1 to 6 to release the family Pension to the applicant, expeditiously, within such time as this Hon'ble Tribunal, deems fit and proper in the interest of justice.*

2) *To direct the respondents to make payment of arrears of family pension which fell due w.e.f 07.10.14, with 12% interest, within such time as this Hon'ble Tribunal deems fit and proper in the interest of justice.*

3) *To direct the respondent No's 7 &, to return the Pension Payment Order, as sought by the 5<sup>th</sup> respondent immediately, in the interest of justice.*

4) *Award cost of the proceedings;*

*And*

5) *Pass such other orders or directions as deemed just fit and necessary in the facts and circumstances of the case."*

2. When the matter came up for consideration, learned counsel for the applicant submits that all the reliefs have been granted by the respondents and the O.A may be closed. Respondent nos.1 to 6 have filed a statement also to this effect, as bench mark today, enclosing Annexure R3(a) sanction letter. Hence the O.A is closed. No costs.

**(K.V.EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P.MADHAVAN)**  
**JUDICIAL MEMBER**

**SV**

### **List of Annexures**

Annexure A1 – True copy of the letter forwarded to the 6<sup>th</sup> respondent at the instance of the applicant, dated 2.8.15

Annexure A2 - True copy of the letter forwarded by the Bank Manager Canara Bank Chalakudy Branch, to the 6<sup>th</sup> respondent, dated 3.3.17.

Annexure A3 - True copy of the communication with No.P 500/TVC/Pension/8604100295, issued from the office of the 6<sup>th</sup> respondent to the 8<sup>th</sup> respondent dated 22.2.18.

Annexure A4 - True copy of the representation submitted by the applicant to the 3<sup>rd</sup> respondent dated 7.1.20

Annexure A5 - True copy of the communication with No.G 50/PG/GP/2019/89 issued by the 3<sup>rd</sup> respondent to the 6<sup>th</sup> respondent, dated 14.1.20.

Annexure A6 - True copy of the Histopathology report of the Jubilee Mission Medical College and Research Institute Trissur dated 10.3.20.

Annexure R3(a) - True copy of the Sanction letter No.P 500/TVC/Pension dated 13.8.2020 addressed to the manager, Canara Bank (CPCC), Malleswaram, Bangalore.

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